

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-2242
ANSWERED ON 20/03/2025

INDIA-US CIVIL NUCLEAR AGREEMENT

2242. DR. V. SIVADASAN

Will the PRIME MINISTER be pleased to state:-

- (a) whether there has been any remarkable progress in the production of atomic energy due to India-US Civil Nuclear Agreement 2008;
- (b) if so, the details of the technology transfer and quantitative increase in the production of atomic energy after the deal; and
- (c) the status of the agreement as on date?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a)to(c) The international agreements for cooperation in nuclear energy popularly known as Indo-US nuclear deal, were concluded to end the country's international isolation and access global markets for nuclear commerce. This opened up the possibility of import of fuel for use in reactors under IAEA safeguards and setting up of new nuclear power reactors. At present, total nuclear installed capacity is 8180 MWe.
